PMRDA Additional Affidavit complies with the Order dated 01.10.2024.

BEFORE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, AT PUNE.

Original Application No.94 of 2016 WZ.

Dinbandhu Singh & Ors. ..... Applicant

VERSUS

M/s Serene Developers & Ors. ..... Respondents

Affidavit in compliance with the Order passed by the Hon'ble Tribunal dated 01/10/2024.

I, Sunil Marale, Metropolitan Planner of the PMRDA, Respondent No.5, having my office at Pune Metropolitan Region Development Authority, Near Akurdi Railway Station, Pune 411044, do hereby file an additional Affidavit in compliance with the Order passed by the Hon'ble Tribunal dated 01/10/2024 is as under.

1. I say and submit that the Respondent Project-Proponent had earlier applied for IOD to the PMRDA for the additional built-up area with an amendment in the earlier proposal for construction. The PMRDA rejected the IOD application on 28th February 2024 because the project proponent submitted inadequate information and necessary documents. The true copy of the rejection letter in Marathi and the true translation into English were already submitted by the PMRDA by my earlier affidavit on page no. 3319 and 3320.
2. During the last hearing, Respondent No.1 (Project-Proponent) mentioned that it made another application along with the documents to Respondent No. 5 (PMRDA) on 29/08/2024. After going through the above new application submitted by Respondent No.1, after due scrutiny, Respondent No.5 (PMRDA) has approved IOD. The PMRDA craves leave to refer to & rely upon said IOD when necessary

Dated this 06/01/2025 at PMRDA

For PMRDA

(Sunil Marale)
Metropolitan Planner
Authorized Signatory
PMRDA

NOTARY
N.B. MANGRULKAR
SHRIKRISHNA NAGAR,
AKURDI TAL HAVELI.
DIST.PUNE-35.
REGN.NO.6388
Valid Upto 20/07/2028
GOVERNMENT OF INDIA

Noted & Registered at Serial Number
64/2025
07 JAN 2025

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BEFORE ME

N. B. MANGRULKAR
ADVOCATE & NOTARY
GOVT. OF INDIA
Bhagirathi Niwas, Shrikrishna Nagar, Akurdi, Pune-35.